



\$~8 to 31, 57 & 58

* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ W.P.(C) 6162/2022 & CM APPLs. 18567/2022, 29568/2022,
(8) 8993/2023, 9437/2023

ADHARV ENTERPRISES

..... Petitioner

Through: Mr. Naginder Benipal, Mr. Subhojit
Dutta and Mr. Ankit Siwach,
Advocates.

versus

GOVERNMENT OF NCT OF DELHI AND ANR. Respondents

Through: Mr. Santosh Kr. Tripathi, Standing
Counsel for GNCTD with Mr. Arun
Panwar, Mr. Rishabh Srivastava and
Ms. Prashansa Sharma, Advocates.
Mr. Surya Kiran, Advocate for R-3.

+ W.P.(C) 2197/2023 & CM APPLs. 8359/2023, 14981/2023

(9) **SHAILESH BHARDWAJ**

..... Petitioner

Through: Ms. Nidhi Singh, Advocate.

versus

GOVT OF NCT OF DELHI & ORS.

..... Respondents

Through: Mr. Santosh Kr. Tripathi, Standing
Counsel for GNCTD with Mr. Arun
Panwar, Mr. Rishabh Srivastava and
Ms. Prashansa Sharma, Advocates.
Mr. Surya Kiran, Advocate for R-3.

+ W.P.(C) 2734/2023 & CM APPL. 10628/2023

(10) **NEW BERCO ELECTRONICS & ORS.**

..... Petitioners



Through: Ms. Nidhi Singh, Advocate.

versus

GOVT OF NCT OF DELHI & ORS.

..... Respondents

Through: Mr. Santosh Kr. Tripathi, Standing Counsel for GNCTD with Mr. Arun Panwar, Mr. Rishabh Srivastava and Ms. Prashansa Sharma, Advocates.
Mr. Surya Kiran, Advocate for R-3.

+ W.P.(C) 2767/2023 & CM APPL. 10662/2023

(11) PRABHAT MUTREJA

..... Petitioner

Through: Ms. Nidhi Singh, Advocate.

versus

GOVT OF NCT OF DELHI & ORS.

..... Respondents

Through: Mr. Santosh Kr. Tripathi, Standing Counsel for GNCTD with Mr. Arun Panwar, Mr. Rishabh Srivastava and Ms. Prashansa Sharma, Advocates.
Mr. Surya Kiran, Advocate for R-3.

+ W.P.(C) 3455/2023 & CM APPL. 13329/2023

(12) SUSHMA SHARMA

..... Petitioner

Through: Ms. Nidhi Singh, Advocate.

versus

GOVT. OF NCT OF DELHI & ORS.

..... Respondents

Through: Mr. Santosh Kr. Tripathi, Standing Counsel for GNCTD with Mr. Arun Panwar, Mr. Rishabh Srivastava and Ms. Prashansa Sharma, Advocates.
Mr. Surya Kiran, Advocate for R-3.



+ W.P.(C) 17279/2022 & CM APPL. 54925/2022

(13) NEELAM AGGARWAL & ORS. Petitioners

Through: Mr. Abhishek Aggarwal, Mr. Rahul Narula, Mr. Ankit Kumar, Mr. Vipin Garg and Ms. Vandana Kothari, Advocates.

versus

GOVERNMENT OF NATIONAL CAPITAL OF DELHI & ORS.

..... Respondents

Through: Mr. Santosh Kr. Tripathi, Standing Counsel for GNCTD with Mr. Arun Panwar, Mr. Rishabh Srivastava and Ms. Prashansa Sharma, Advocates.
Mr. Surya Kiran, Advocate for R-3.

+ W.P.(C) 131/2023

(14) LOKESH SHARMA Petitioner

Through: Mr. Abhishek Aggarwal, Mr. Rahul Narula, Mr. Ankit Kumar, Mr. Vipin Garg and Ms. Vandana Kothari, Advocates.

versus

GOVERNMENT OF NCT OF DELHI & ORS. Respondents

Through: Mr. Santosh Kr. Tripathi, Standing Counsel for GNCTD with Mr. Arun Panwar, Mr. Rishabh Srivastava and Ms. Prashansa Sharma, Advocates.
Mr. Surya Kiran, Advocate for R-3.

+ W.P.(C) 1157/2023 & CM APPL. 4477/2023

(15) PRADEEP KUMAR & ANR. Petitioners



Through: Mr. Abhishek Aggarwal, Mr. Rahul Narula, Mr. Ankit Kumar, Mr. Vipin Garg and Ms. Vandana Kothari, Advocates.

versus

GOVERNMENT OF NATIONAL CAPITAL OF DELHI
THROUGH CHIEF SECRETARY & ORS. Respondents

Through: Mr. Santosh Kr. Tripathi, Standing Counsel for GNCTD with Mr. Arun Panwar, Mr. Rishabh Srivastava and Ms. Prashansa Sharma, Advocates.
Mr. Kirtiman Singh, CGSC with Mr. Sarvan Kumar, GP for UoI.
Mr. Surya Kiran, Advocate for R-3.

+ W.P.(C) 1180/2023 & CM APPL. 4521/2023
(16) DARSHAN LAL Petitioner

Through: Mr. Abhishek Aggarwal, Mr. Rahul Narula, Mr. Ankit Kumar, Mr. Vipin Garg and Ms. Vandana Kothari, Advocates.

versus

GOVERNMENT OF NATIONAL CAPITAL OF DELHI
THROUGH CHIEF SECRETARY & ORS. Respondents

Through: Mr. Santosh Kr. Tripathi, Standing Counsel for GNCTD with Mr. Arun Panwar, Mr. Rishabh Srivastava and Ms. Prashansa Sharma, Advocates.
Mr. Surya Kiran, Advocate for R-3.

+ W.P.(C) 1187/2023 & CM APPL. 4547/2023



(17) RAVINDER SUKHIJA & ORS.

..... Petitioners

Through: Mr. Abhishek Aggarwal, Mr. Rahul Narula, Mr. Ankit Kumar, Mr. Vipin Garg and Ms. Vandana Kothari, Advocates.

versus

GOVERNMENT OF NATIONAL CAPITAL OF DELHI & ORS.

..... Respondents

Through: Mr. Santosh Kr. Tripathi, Standing Counsel for GNCTD with Mr. Arun Panwar, Mr. Rishabh Srivastava and Ms. Prashansa Sharma, Advocates.
Mr. Surya Kiran, Advocate for R-3.

+ W.P.(C) 1223/2023 & CM APPL. 4655/2023

(18) SURESH KUMARI MANCHANDA & ORS.

..... Petitioners

Through: Mr. Abhishek Aggarwal, Mr. Rahul Narula, Mr. Ankit Kumar, Mr. Vipin Garg and Ms. Vandana Kothari, Advocates.

versus

GOVERNMENT OF NATIONAL CAPITAL OF DELHI

THROUGH CHIEF SECRETARY & ORS.

..... Respondents

Through: Mr. Santosh Kr. Tripathi, Standing Counsel for GNCTD with Mr. Arun Panwar, Mr. Rishabh Srivastava and Ms. Prashansa Sharma, Advocates.
Mr. Surya Kiran, Advocate for R-3.

+ W.P.(C) 1224/2023 & CM APPL. 4657/2023

(19) KIRAN BALA & ORS.

..... Petitioners



Through: Mr. Abhishek Aggarwal, Mr. Rahul Narula, Mr. Ankit Kumar, Mr. Vipin Garg and Ms. Vandana Kothari, Advocates.

versus

GOVERNMENT OF NATIONAL CAPITAL OF DELHI
THROUGH CHIEF SECRETARY & ORS. Respondents

Through: Mr. Santosh Kr. Tripathi, Standing Counsel for GNCTD with Mr. Arun Panwar, Mr. Rishabh Srivastava and Ms. Prashansa Sharma, Advocates.
Mr. Surya Kiran, Advocate for R-3.

+ W.P.(C) 1225/2023 & CM APPL. 4659/2023
(20) RAJESH BHATIA & ANR. Petitioners

Through: Mr. Abhishek Aggarwal, Mr. Rahul Narula, Mr. Ankit Kumar, Mr. Vipin Garg and Ms. Vandana Kothari, Advocates.

versus

GOVERNMENT OF NATIONAL CAPITAL OF DELHI
THROUGH CHIEF SECRETARY & ORS. Respondents

Through: Mr. Santosh Kr. Tripathi, Standing Counsel for GNCTD with Mr. Arun Panwar, Mr. Rishabh Srivastava and Ms. Prashansa Sharma, Advocates.
Mr. Surya Kiran, Advocate for R-3.

+ W.P.(C) 1777/2023
(21) SAMAIRA JEWELS PVT. LTD & ORS. Petitioners

Through: Mr. Kamal Sethi, Advocate.



versus

GOVERNMENT OF NCT OF DELHI & ORS. Respondents

Through: Mr. Santosh Kr. Tripathi, Standing Counsel for GNCTD with Mr. Arun Panwar, Mr. Rishabh Srivastava and Ms. Prashansa Sharma, Advocates.
Mr. Surya Kiran, Advocate for R-3.

+ W.P.(C) 2852/2023 & CM APPL. 11027/2023

(22) M/S BETTER DEALS INVESTMENTS Petitioner

Through: Mr. Mayank Maini, Mr. Biman Sethi, Advocates.
Mr. Kamal Sethi, Advocate.

versus

GOVT. OF NCT OF DELHI & ORS. Respondents

Through: Mr. Santosh Kr. Tripathi, Standing Counsel for GNCTD with Mr. Arun Panwar, Mr. Rishabh Srivastava and Ms. Prashansa Sharma, Advocates.
Mr. Surya Kiran, Advocate for R-3.

+ W.P.(C) 3027/2023

(23) RAJIV GUPTA & ORS. Petitioners

Through: Mr. Tushar Gupta and Mr. Parinay Gupta, Advocates.

versus

GOVERNMENT OF NCT OF DELHI & ORS. Respondents

Through: Mr. Santosh Kr. Tripathi, Standing Counsel for GNCTD with Mr. Arun Panwar, Mr. Rishabh Srivastava and



Ms. Prashansa Sharma, Advocates.
Mr. Surya Kiran, Advocate for R-3.

+ W.P.(C) 3794/2023
(24) SHALINI VASISTHA & ORS. Petitioners

Through: Mr. Kamal Sethi, Advocate.

versus

M/S POPULAR SPIRITS LLP (PAN NO. AAVFP1965C) & ORS.
..... Respondents

Through: Mr. Santosh Kr. Tripathi, Standing
Counsel for GNCTD with Mr. Arun
Panwar, Mr. Rishabh Srivastava and
Ms. Prashansa Sharma, Advocates.
Mr. Surya Kiran, Advocate for R-3.

+ W.P.(C) 4012/2023 & CM APPLs. 15620/2023, 15621/2023
(25) SURENDER KUMAR & ORS. Petitioners

Through: Ms. Nidhi Singh, Advocate.

versus

GOVT OF NCT OF DELHI & ORS. Respondents

Through: Mr. Santosh Kr. Tripathi, Standing
Counsel for GNCTD with Mr. Arun
Panwar, Mr. Rishabh Srivastava and
Ms. Prashansa Sharma, Advocates.
Mr. Surya Kiran, Advocate for R-3.

+ W.P.(C) 4957/2023 & CM APPL. 19236/2023
(26) VINEET CHOPRA & ORS. Petitioners

Through: Mr. Abhishek Aggarwal, Mr. Rahul
Narula, Mr. Ankit Kumar, Mr. Vipin
Garg and Ms. Vandana Kothari,
Advocates.



versus

GOVERNMENT OF NATIONAL CAPITAL OF DELHI
THROUGH CHIEF SECRETARY & ORS. Respondents

Through: Mr. Santosh Kr. Tripathi, Standing
Counsel for GNCTD with Mr. Arun
Panwar, Mr. Rishabh Srivastava and
Ms. Prashansa Sharma, Advocates.
Mr. Surya Kiran, Advocate for R-3.

+ W.P.(C) 4958/2023 & CM APPL. 19241/2023
(27) SHAKUNTALA DEVI Petitioner

Through: Mr. Abhishek Aggarwal, Mr. Rahul
Narula, Mr. Ankit Kumar, Mr. Vipin
Garg and Ms. Vandana Kothari,
Advocates.

versus

GOVERNMENT OF NATIONAL CAPITAL OF DELHI
THROUGH CHIEF SECRETARY & ORS. Respondents

Through: Mr. Santosh Kr. Tripathi, Standing
Counsel for GNCTD with Mr. Arun
Panwar, Mr. Rishabh Srivastava and
Ms. Prashansa Sharma, Advocates.
Mr. Surya Kiran, Advocate for R-3.

+ W.P.(C) 5441/2023
(28) KAILASH BUDHIRAJA & ORS. Petitioners

Through: Mr. Abhishek Aggarwal, Mr. Rahul
Narula, Mr. Ankit Kumar, Mr. Vipin
Garg and Ms. Vandana Kothari,
Advocates.



versus

GOVERNMENT OF NATIONAL CAPITAL OF DELHI
THROUGH CHIEF SECRETARY & ORS. Respondents

Through: Mr. Santosh Kr. Tripathi, Standing
Counsel for GNCTD with Mr. Arun
Panwar, Mr. Rishabh Srivastava and
Ms. Prashansa Sharma, Advocates.
Mr. Surya Kiran, Advocate for R-3.

+ W.P.(C) 5455/2023
(29) ANIL KAPOOR & ORS. Petitioners

Through: Mr. Kamal Sethi, Advocate.

versus

GOVERNMENT OF NCT OF DELHI & ORS. Respondents

Through: Mr. Santosh Kr. Tripathi, Standing
Counsel for GNCTD with Mr. Arun
Panwar, Mr. Rishabh Srivastava and
Ms. Prashansa Sharma, Advocates.
Mr. Surya Kiran, Advocate for R-3.

+ W.P.(C) 5457/2023
(30) SEEMA SALUJA & ANR. Petitioners

Through: Mr. Kamal Sethi, Advocate.

versus

GOVERNMENT OF NCT OF DELHI & ORS. Respondents

Through: Mr. Santosh Kr. Tripathi, Standing
Counsel for GNCTD with Mr. Arun
Panwar, Mr. Rishabh Srivastava and
Ms. Prashansa Sharma, Advocates.



Mr. Surya Kiran, Advocate for R-3.

+ W.P.(C) 5661/2023

(31) KANWALPREET SINGH & ORS. Petitioners

Through: Mr. Kamal Sethi, Advocate.

versus

GOVERNMENT OF NCT OF DELHI & ORS. Respondents

Through: Mr. Santosh Kr. Tripathi, Standing Counsel for GNCTD with Mr. Arun Panwar, Mr. Rishabh Srivastava and Ms. Prashansa Sharma, Advocates.
Mr. Surya Kiran, Advocate for R-3.

+ W.P.(C) 14974/2023

(57) KRISHAN KUMAR SHOKEEN & ORS. Petitioners

Through:

versus

GOVERNMENT OF NCT OF DELHI & ORS. Respondents

Through: Mr. Santosh Kr. Tripathi, Standing Counsel for GNCTD with Mr. Arun Panwar, Mr. Rishabh Srivastava and Ms. Prashansa Sharma, Advocates.

+ W.P.(C) 15326/2023 & CM APPL. 61486/2023

(58) PATANJALI AGRO INDIA PVT. LTD. Petitioner

Through: Mr. Siddharth Arora and Ms. Jasleen Kaur, Advocates.

versus

DEPARTMENT OF EXCISE, ENTERTAINMENT AND LUXURY



TAX, GOVT. OF DELHI & ORS.

..... Respondents

Through: Mr. Santosh Kr. Tripathi, Standing
Counsel for GNCTD with Mr. Arun
Panwar, Mr. Rishabh Srivastava and
Ms. Prashansa Sharma, Advocates.

CORAM:

HON'BLE MR. JUSTICE SUBRAMONIUM PRASAD

ORDER

08.02.2024

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1. It is stated that a batch of appeals being LPA No.179/2023 etc., dealing with the same issue regarding the de-sealing of premises wherein stock of liquor was being stored in the residential premises by the licensees, is coming up for hearing before the Division Bench on 30.05.2024
2. List on 30.05.2024.

SUBRAMONIUM PRASAD, J

FEBRUARY 8, 2024

S. Zakir